countries, continue to have certain common concerns and approaches, whatever the differing levels of our economic evolution, must be emphasised by the G-77 at every stage and fora. We share substantially the common problems of widespread and absolute poverty, inadequate infrastructure, severe resource constraints, technological deficits and are all seeking to equitably integrate into the world economy under difficult circumstances. We are united in our efforts to remove the obstacles in terms of restrictions on market access for our commodity, manufactured and services exports, on critical technologies that we need for our development and on enhanced financial resources that are required not only towards strategies to meet the basic needs of our people but also the exigencies of environmental sustainability. We should emphasise to our development partners that now is the time for the Agenda for Development to evolve a holistic, global approach to the problems and challenges of development and a total vision, not for its fragmentation and denial of multilateralism."

गैर-सरकारी तेलशोधक कारखानों के लाभ संबंधी मानदण्ड में परिवर्तन किया जाना

993. **श्री चिमन भाई हरिभाई शुक्ल:** क्या **पेट्रोलियम और प्राकृतिक गैस** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने निजी तेलशोधक कारखानों / प्रोमोटरों और विदेशी निवेशकों के लाभ संबंधी मानदण्डों में कई परिवर्तन किए हैं;

(ख) यदि हां, तो विदेशी कंपनियों और गैर-सरकारी तेल शोधक कंपनियों की शिकायतों को ध्यान में रखते हुए इन मानदण्डों में किए गए परिवर्तनों का ब्यौरा क्या है;

(ग) क्या निजी क्षेत्र और विदेशी कंपनियों द्वारा तेल शोधक परियोजनाएं स्थापित करने के लिए सभी औपचारिकताओं पर विचार किया गया है;

(घ) यदि हां, तो विदेशी निवेशकों द्वारा इस संबंध में क्या स्पष्टीकरण मांगें गए हैं; और

(ङ) वर्ष 1995-96 के दौरान देश में राज्य-वार कितनी तेलशोधक परियोजनाएं स्थापित की जाएंगी?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) निजी पक्षकारों / विदेशी कंपनियों द्वारा रिफाइनरियों को चालू किए जाने से पहले सभी निर्धारित औपचारिकताएं पूरी की जानी अपेक्षित हैं।

(घ) प्रश्न नहीं उठता।

(ङ) वर्ष 1995-96 के दौरान लगभग 4 एम एम टी पी ए की अतिरिक्त परिशोधन क्षमता का सृजन किए जाने की आशा है।

Expansion of Security Council

994. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:
SHRI RAJUBHAI A. PARMAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United Nations during its 50th Session in September this year, underlined the need for expansion and reorganisation of the UN Security Council, and a number of countries proposed the inclusion of India and other countries for inclusion as permanent Members of the Council;

(b) if so, the details in this regard; and

(c) the consensus, if any, arrived at in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) Mauritius, Bhutan, Dominican Republic and Cuba proposed India's inclusion in permanent members' category of the Security Council. There were also suggestions made by different countries for inclusion of Germany,